GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1583 ANSWERED ON 09/12/2025

STATUS OF EMPLOYMENT UNDER MGNREGS FOR PERAMBALUR DISTRICT

1583. ThiruArun Nehru:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and total number of person-days generated under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Perambalur district during the last financial year;
- (b) whether the Government proposes to increase the allocation to provide enhanced employment opportunities under MGNREGS for Perambalur district; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

- (a): During the financial year 2024-25, a total number of 37.6 lakhs persondays have been generated in Perambalur district of Tamil Nadu under Mahatma Gandhi NREGS.
- (b)&(c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. There is no State/UTs/District-wise allocation of funds under Mahatma Gandhi NREGS.

Under the Scheme, in the current financial year 2025-26 (as on 03.12.2025), an amount of Rs. 6,482.73 crore has been released to Tamil Nadu, which includes Rs.5,826.20crore for wage component and an amount of Rs.656.52 crore for Material and Admin. In so far as Perambalur is concerned an expenditure of Rs. 54.64 crore has been incurred, (as on 03.12.2025)

The Scheme guarantees up to 100 days of wage employment subject to demand for work by the eligible beneficiaries. As per NREGASoft, in the FY 2025-26 (as on 04.12.2025), 99.99% of the eligible rural households have been offered employment against their demand in Perambalur district of Tamil Nadu.

The Ministry continues to closely monitor the implementation of the scheme and provides necessary support to States to ensure that all eligible rural households are able to access employment as per their demand under the Mahatma Gandhi NREGS.

Here it also stated that while wage payments are directly credited by Central Government to the account of beneficiaries through the Direct Benefit Transfer (DBT) protocol, for material component, funds are released to the State Government, which in turn releases the funds to Districts through SNA SPARSH module.
